

Filing no. - 8274/2020 (Cr.M.P.)

Arvind Kumar & Others

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. A.K. Sahani

Defects

9. (i) Duly certified typed copies may be filed for page 22-33, 35, 37, 39, 41, 48-52, 54 & 57.

(ii) Page no. 45 has been filed upside down may be arranged properly or duly certified typed copy may be filed.

(iii) Date of execution is not appearing in vakalatnama.